(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH: ALLAHABAD

C.C.P. No. 107/2008 In OA No. 97/07

(THIS THE 18TH DAY OF MAY 2009)

HON'BLE MR. JUSTICE A.K.YOG, MEMBER (J) HON'BLE MR. S. N. SHUKLA, MEMBER (A)

Sita Ram S/o Late Adhin. Aged about 63 years. Divisional Accounts Officer (Retired) R/o – 247-A/8, Om Gayatri Nagar. Post Office – Teliyarganj, District – Allahabad.

.....Applicant.

By Advocate: Sri Ashish Tripathi

Versus

Shri Ayaz Ahamad, Executive Engineer. Construction Division, P.W.D. Haldawani. District- Nainital.

...Respondents.

By Advocate: Shri R. K. Pandey.

ORDER

(Delivered by Justice A.K. Yog, Member-Judicial)

Heard learned counsel for the applicant Shri Ashish
Tripathi Advocate, who has stated at the Bar that the order
(in question passed by this Tribunal), breach of which was
complained in the present contempt application, has been
complied with.

 Contempt Notices issued to the Respondent stands discharged 'Contempt-Petition' is accordingly dismissed.

MEMBER(A)

MEMBER(J)